

Deep-Sea Fishing Trawlers

7107. PROF. K.V. THOMAS: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a large number of foreign deep-sea fishing trawlers are engaged in the fishing operation near our coastal line;

(b) if so, the quantity of fish caught by them;

(c) whether Indian deep-sea fishing trawlers are lesser in number as compared to foreign trawlers: and

(d) if so, the steps taken to encourage manufacture of deep-sea fishing trawlers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Foreign deep sea fishing trawlers are not permitted to carry out fishing operations near our coastline.

(c) No, Sir.

(d) The following incentives are given to encourage construction of deep sea fishing trawlers indigenously.

- i) 33% subsidy on the cost of the vessel to the indigenous ship-yards.
- ii) 30% of the component are allowed to be imported.
- iii) Paripassu obligation of acquisition of one indigenous vessel against two imported vessels.

[Translation]

Central Allocation for Rajasthan

7109. SHRIGULABCHANDKATARIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to make more allocation in the Eighth Five Year Plan to the drought and famine affected States such as Rajasthan; and

(b) the proposed allocation to Rajasthan in the Eighth Five Year Plan and the names of the schemes proposed to be included therein?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Allocations for Eighth Plan have not been finalised

Free Medical Care to Families below Poverty Line

7110. SHRIGULABCHANDKATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to provide free Medical Care in Government hospitals to the families living below the poverty line; and

(b) whether Government propose to issue medical cards to them?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). No proposal is under consideration in this Ministry to issue medical cards to families living below poverty line for treatment in Central Government Hospitals in Delhi. However, treatment facilities are

available to all sections of Society in these hospitals.

[*English*]

Sales Counter of Publication

7111. SHRI H.C. SRIKANTAIHAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of Sales Counters of the Department of Publications in the country;

(b) whether Government are aware that there is a demand for the opening of a Sale Counter at Bangalore; and

(c) if so, when will it be opened?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) There are six Sales Counters and two Book Depots of the Department of Publications in the country.

(b) No, Sir.

(c) Does not arise.

Grants to Andaman and Nicobar Islands for Family Planning

7112. SHRIMANORANJAN BHAKATA: Will the Minister of HEALTH AND FAMILY

WELFARE be pleased to state:

(a) the grants given for family planning programmes to Andaman and Nicobar Islands in the current Five Year Plan; and

(b) the targets achieved thereof in the period?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The Eighth Five Year Plan is being formulated. However funds provided to Union Territory and Andaman and Nicobar Islands for implementation of Family Welfare Programme during the Seventh Five Year Plan is as under:—

<i>Year</i>	<i>(Rs. in lakhs)</i>
<i>1</i>	<i>2</i>
1985-86	47.13
1986-87	47.03
1987-88	30.74
1988-89	44.23
1989-90	64.65

(b) The targets/achievements under the programmes are given in the attached statement.